| | | | | | | | | | | | | | | | Annexure 1 | |
|-------------------------------|---|--|---------|---------|-----------------|-----------|-------------------|-------------------|----------------|-------------------|------------------|------------------------|--------------|--------------------|---------------|--|
| Name of Corporate Debtor: | | M/s. NANDLAL KAMAL KISHORE VYAPAAR PRIVATE LIMITED | | | | | | | | | | | | | | |
| Date of Commencement of CIRP: | | 02-Feb-21 | | | | | | | | | | | | | | |
| List of Cr | reditors as on: | 25-Feb-21 | | | | | | | | | | | | | | |
| | List of secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | (Amount in ₹) | |
| SI. No. | Name of creditor | Identification No. Details of claim received | | | | | | | | | | Amount of any mutual | | Amount of claim | Remarks, if | |
| | | | Date of | Amount | Amount of claim | Nature of | Amount covered by | Amount covered by | Whether | % of voting share | contingent claim | dues, that may be set- | not admitted | under verification | any | |
| | | | receipt | claimed | admitted | claim | security interest | guarantee | related party? | in CoC | | off | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | Total | | | | | | | | | | | | | | | |